

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 47449/2017 in Civil Appeal No(s). 9606/2016

DWARIKESH SUGAR INDUSTRIES LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR STAY)

Date : 11-08-2017 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Sumit Goel, Adv.
Mr. Ishan Nagar, Adv.
for M/s. Parekh & Co.

For Respondent(s) Mr. D.K. Singh, AAG
Mr. Ardhendumauli Kumar Prasad, AOR
Mr. Rohit Pandey, Adv.
Ms. Komal Mundhra, Adv.
Mr. Saurabh Agrawal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the applicant seeks leave to
withdraw the application for stay.

The application for stay is dismissed as withdrawn.

(SANJAY KUMAR-I)
AR-CUM-PS(SHARDA KAPOOR)
ASSISTANT REGISTRAR